



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/330/2023 CAVT. NO.07352/023, FIXED, CAVT./735/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	WITH I.A.(Civil)/2484/2023 in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	WITH I.A.(Civil)/2633/2023 in WA/330/2023	GIRIN DEKA AND ANR. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
2	PIL/5/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
3	WA/9/2024 CAVT. NO.13632/023, FIXED, CAVT./1363/2023	BIREN BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR D DEKA SC, N C T E MR N J KUMAR SC, SEC. EDU. FOR CAVEATOR SC, DIB. UNIVERSITY
- FOR FRESH ADMISSION WITH STAY/BAIL -				
4	WP(C)/1489/2023 FIXED	SMTI ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY
5	WA/7/2024 FIXED, WITH WP(C)/6334/2019 (D/O)	LAKHIMI NANDI SARMA @ LAXHMI NANDI SARMA Versus THE STATE OF ASSAM AND ANR.	G UDDIN P ADHIKARI	GA, ASSAM
6	PIL/10/2024 FIXED	KAMALESWAR PHANGCHO AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. Y SIKDAR MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, FOREST SC, PCB
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

7	WA/224/2023 FIXED	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
HEARING				
8	WA/285/2017 FIXED	BAHARUL ISLAM BARLASKAR Versus THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE MS. S DUTTA, SC, PNRD
9	WP(C)/3590/2018 FIXED	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
10	WP(C)/6628/2018 WITH WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015 (ALL DISPOSED OFF)	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
11	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
12	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
13	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
14	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
15	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
16	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
17	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
18	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
19	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM

20	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
21	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
22	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
24	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
25	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
26	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
27	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
28	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
29	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
30	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

31	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
32	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
33	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
34	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
35	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
36	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
37	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
38	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
39	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
40	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
41	WITH WP(C)/6608/2018	PURBANACHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI

42	PIL/79/2019 WITH PIL/78/2019 (D/O), PIL/76/2019 (D/O), PIL/77/2019 (D/O), REVIEW PET./198/2019 (D/O)	AJIT KR. BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.
43	WA/91/2019 WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD
44	WA/106/2019	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
45	WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM MRS. R S CHOWDHURY (R1) MS G DAS (R1) MS. A LONGSU (R1) ASSTT.S.G.I.
	WITH I.A.(Civil)/1540/2019 in WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM ASSTT.S.G.I.
46	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
47	WP(C)/2838/2021 FIXED	ASSAM UNIVERSITY TEACHERS ASSOCIATION Versus THE ELECTION COMMISSION OF INDIA AND 8 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	GA, ASSAM SC, ECI MR. R DUBEY ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
48	WA/255/2022 FIXED, CAVT./167/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR.	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	WITH I.A.(Civil)/2348/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024

16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/237/2024 FIXED	NABIN CHANDRA KALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MR P R SARMA K AHMED	SC, BTC SC, IRRIGATION
2 WP(C)/583/2024 FIXED	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, IRRIGATION SC, FINANCE
ADMISSION			
3 WP(C)/367/2022 CAVT. NO.00322/022, FIXED, WITH CAVT. NO. 32/2022	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
4 WP(C)/4393/2022 B/O	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
5 WP(C)/4564/2022 FIXED	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
6 WP(C)/5645/2023 B/O	MUNLIEN CHOREI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, FINANCE SC, REVENUE
7 WP(C)/6197/2023 B/O	BIPUL RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.

8	WP(C)/7038/2023 FIXED	BIJAYLAKHMI LASKAR DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. D J DAS MR. D THAOSEN	SC, APDCL
ORDERS				
9	WP(C)/562/2023 FIXED	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN	GA, ASSAM MR. D HUSSAIN (R-43) MR. R A CHOUDHURY (R-43) MR. R A MAZUMDER (R-43) SC, G U
HEARING				
10	WP(C)/771/2014	JITENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKOTI	SC, HEALTH
11	WP(C)/923/2014	NIRANJAN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR.B PRASAD MR.R SARMA MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B DAS	GA, ASSAM
12	WP(C)/951/2014	SATYA RAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K BORO LEGAL AID COUNSEL	GA, ASSAM
13	WP(C)/1068/2014 CAVT. NO. 1303/13 CAVT./1303/2013	PARAMANANDA DAS and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR.J AHMED MR.S ISLAM MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA SC, WPT & BC SC, PWD FOR CAVEATOR
14	WP(C)/1175/2014	DWMWILU BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS	MR.B B NARZARI MS.M DAS MR.S CHOUHAN	GA, ASSAM

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7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024

21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5679/2019 FIXED	KRISHNA BOTI RAY @ KRISHNAMATI ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/1303/2023 FIXED, WITH WP(C)/3823/2016 (D/O)	ABDUL MANNAN FAKIR @ A MANNAN FAKIR Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
3	WP(C)/44/2024 FIXED	CHAHERA KHATUN @ SAHERA KHATUN @ MUSTT SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/585/2024 FIXED	MURSHIDA BEGUM @ MUKLESA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
5	WP(C)/5253/2019 FIXED	RAHAM ALI @ RAHOM ALI @ RAHUM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ K AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/401/2021 FIXED, WITH LCR	SUBIA KHATUN @ SUFIA KHATUN @ SUPIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
7	WP(C)/669/2018 WITH LCR	BINDHYA NAMASUDRA @ BINDHA NAMASUDRA Versus THE UNION OF INDIA AND 3 ORS	MR B K SINGH MS. A BEGUM MS. M BORA	GA, ASSAM SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH
8	WP(C)/746/2018 WITH LCR	MOYJAN BIBI @ MOYJAN NESSA Versus UNION OF INDIA AND 6 ORS.	MR R HUSSAIN MS K. DAS MR. A K ROY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T. MR J PAYENG

9	WP(C)/926/2018 WITH LCR	SURATJAN NESSA @ SARATJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR M HOQUE MR. S H SIKDAR	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
10	WP(C)/952/2018 WITH LCR	RUP BHANU Versus THE UNION OF INDIA AND 6 ORS	MR. A MOTIN MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. E HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
11	WP(C)/1175/2018 WITH LCR	REJIA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR B K SARMA	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
12	WP(C)/1191/2018 WITH LCR	INNOS ALI @ INNOS Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. N UDDIN MD A ALI MR N AHMED	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
13	WA/344/2023 FIXED, WITH OFFICE NOTE	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, HEALTH
14	WP(C)/5676/2023 FIXED, WITH LCR	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR.A K SHARMA MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
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8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
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13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
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15)	MR. A DAS	12-02-2024	To	20-02-2024
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20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,15th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2362/2023 FIXED in WP(C)/4064/2023	THE PRESIDENT/SECRETARY, NAYANJYOTI SELF HELP GROUP Versus NATUN MELANG MIN SILPA SAMABAI SAMITY LTD AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY GA, ASSAM MR. P SARMAH SC, FISHERY
	WITH WP(C)/4064/2023 CAVT. NO. 07202/023,	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR. P SARMAH MR D BARUAH SC, FISHERY FOR CAVEATOR
	WITH I.A.(Civil)/2363/2023 in WP(C)/4064/2023	NAYANJYOTI SELF HELP GROUP Versus KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD AND 5 ORS.	MR S KHOUND	GA, ASSAM MR. P SARMAH SC, FISHERY
2	WITH WP(C)/4002/2023 CAVT. NO. 07202/023,	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. P SARMAH MR. D BARUAH MS. T SOM (r 6) MR. P K BORDOLOI SC, FISHERY FOR CAVEATOR
ADMISSION				
3	WP(C)/1987/2022 FIXED	M/S J K CONSTRUCTION CO. AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD (BULDING) SC, K A A C
4	WP(C)/8226/2022 FIXED	KAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	GA, ASSAM SC, AFDC
5	WITH WP(C)/4053/2022	KAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, AFDC
6	Arb.P./44/2023 FIXED	N. K. CONSTRUCTION AND SUPPLIERS Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR M SAHEWALLA MS T J SAHEWALLA	DY.S.G.I.

7	WP(C)/1358/2023 FIXED	M/S H K SAGAR REALTORS LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY
8	WITH WP(C)/749/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
9	WP(C)/3587/2023 FIXED	RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
	WITH I.A.(Civil)/2466/2023 in WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
10	WITH WP(C)/5721/2023	M/S BAMA GAS AGENCY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
11	WP(C)/4692/2023 FIXED	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	MR. S S ROY (r-2) MR. S S ROY (r-2) MR. S BORTHAKUR (r-2) DY.S.G.I.
12	WP(C)/5195/2023 FIXED	M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH
13	WP(C)/5552/2023 FIXED	DEEPAK BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM C.G.C. SC, FOREST
14	WP(C)/5681/2023 B/O	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC
15	WP(C)/6634/2023 FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MRS S SAIKIA MS. S BORO	MR H R A CHOUDHURY (R-8) SC, P AND R.D. GA, ASSAM MR F U BARBHUIYA (R-8) MR. H ALI (R-8) B BARMAN (R-8)
16	WP(C)/66/2024 FIXED	G.B. CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
17	WP(C)/166/2024 FIXED	M/S PRIYA COMMUNICATION Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS T PARASHAR	DY.S.G.I.
18	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
ORDERS				
19	WP(C)/8268/2017 B/O	PABITRA NARZARY Versus INDIAN OIL CORPORATION LTD. IOCL	MR. K N CHOUDHURY MR.M HASHAN	MR. D K SARMA MS. A TALUKDAR SC, IOCL

HEARING

20	WP(C)/2734/2014 FIXED, WITH LCR	THE WORKMAN OF DEHA TEA ESTATE Versus THE MANAGEMENT OF DEHA TEA ESTATE and ANR.	MR.P KALITA MR.A BHATTACHARYYA	MR.S K KEJRIWAL MRSS KEJRIWAL
21	WP(C)/5069/2016 WITH LCR	AIR INDIA LIMITED Versus THE UNION OF INDIA and 3 ORS	MR.A K SARKAR MR. K R PATGIRI MR.T K BORA MR.R N MAJUMDAR	MR.S DASGUPTA(R-3) C.G.C. MR.K K PARASAR(R-1,2&4) MRJ K KARR-3 ASSTT.S.G.I.
22	WP(C)/7062/2016	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.
23	WP(C)/7520/2016	M/S. SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM and 6 ORS.	MR.O P BHATI MR.T C DAS MR.D DEKA MR.P SARMA MR.S KHAN	DR.B AHMED MR. J K GOSWAMI SC, INDUSTRIES & COMMERCE SC, AIDC
24	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R-10,13,15,16) MR. B CHAKRAVARTY (R-14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R-10,13,15,16) N R SURANA (R-10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r-11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:15 PM

[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2639/2022 PART-HEARD, FIXED	HEMALATA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. F H AHMED	SC, ELEM. EDU MR R GHATAK (r-7) MR. DITUL DAS (r-7) MR. R RAHMAN (r-7) SC, TREASURY SC, FINANCE
HEARING				
2	WP(C)/541/2012 PART-HEARD, FIXED	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.

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[For Thursday,15th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./211/2017 6 Y 12 M 0 D :WITH LCR 6 FILES, P.B.-2, FIXED	SRI MINESWAR GOGOI @ GUNDI Versus STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGOHAIN MR.M BORGHAIN	PP, ASSAM
2	Crl.A./283/2017 7 Y 4 M 13 D :WITH LCR 3 FILES, P.B.-2	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(Crl.)/422/2023 in Crl.A./283/2017	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS. A MESEN	SC, CUSTOMS
3	Crl.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
	WITH I.A.(Crl.)/420/2023 in Crl.A./67/2019	SRI BINOD YADAV, Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS
4	CRL.A(j)/48/2019 5 Y 1 M 26 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED ON 12/02/2024	RAM NARESH CHOUHAN Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
5	Crl.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM
	WITH I.A.(Crl.)/631/2019 in Crl.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM

6	Crl.A./37/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED WITH CRL.A(J)/75/2020 <u>6 Y 0 M 15 D</u> :	SHRI JAGANNATH PATRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	PP, ASSAM
7	CRL.A(J)/75/2020 <u>6 Y 0 M 15 D</u> :	SANJOY DEORI @ SANJU DEHORI Versus THE STATE OF ASSAM	MRS. RITA DAS MOZUMDAR, AMICUS CURIAE	PP, ASSAM
8	WP(C)/3229/2020 FIRST WEEK OF FEB 24	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD
9	CRL.A(J)/74/2022 <u>3 Y 7 M 10 D</u> :WITH LCR 4 FILES, P.B.-2, APPLICATION	SANTOSH TANTI Versus THE STATE OF ASSAM AND ANR.	MS. A DEVI	MS. P SAHA PP, ASSAM
10	Crl.A./247/2022 <u>1 Y 7 M 25 D</u> :WITH LCR 4 FILES, P.B.-2, FIRST WEEK OF FEB 24	MD. FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B B NARZARY	MR. A AHMED (r-2) U U KHAN (r-2) PP, ASSAM
11	CRL.A(J)/9/2023 <u>3 Y 11 M 2 D</u> :WITH LCR 5 FILES, P.B.-2 WITH I.A.(Crl.)/29/2023 in CRL.A(J)/9/2023	SHRI AJIT ROBIDAS Versus THE STATE OF ASSAM AND ANR SHRI AJIT ROBIDAS Versus THE STATE OF ASSAM AND ANR	MR. N J GOGOI LEGAL AID COUNSEL MR. N J GOGOI LEGAL AID COUNSEL	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)			
1 I.A.(Civil)/3519/2023 FIXED in WP(C)/6117/2023	TAIJUDDIN AHMED, Versus SAKLA M E MADRASSA,	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	MR. A ALI
WITH WP(C)/6117/2023	SAKLA M E MADRASSA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P CHALIHA MR. A ALI MR. Y ALI S ALI	GA, ASSAM MR. T AHMED (r-11 and 12)
ADMISSION			
2 WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

5	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
6	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	WP(C)/8359/2022 FIXED	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD
10	WITH WP(C)/317/2021	CHAMEN ALI AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	WITH I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI Versus CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
11	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
	WITH I.A.(Civil)/913/2021 in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
12	WITH WP(C)/1018/2021	ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE

13	WITH WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
14	WITH WP(C)/2414/2021	AMIR ALI AND 7 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
15	WP(C)/7064/2023 FIXED	JAMELA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. H ALI MR. R A CHOUDHURY B BARMAN	GA, ASSAM
HEARING				
16	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
17	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
18	WP(C)/6535/2015	RAKIBUDDIN BORBHUYAN and 2 ORS. Versus THE ASSAM STATE TRANSPORT CORPORATION and 4 ORS	MS.S B CHOUDHURY MR.S K DAS MS.A BORA	MR.H K GOGOI(R- 6&7) MR.S K PANDEY(R- 6&7) MRSN BEGUMR- 6and7 SC, A S T C
19	WP(C)/6804/2015	SIKHA SEN GUPTA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MR. S BISWAS	GA, ASSAM
20	WP(C)/6881/2015	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS,	MR.D SARMAH MR.M PHUKAN	MS.N MODI(R-2) MR.P P DAS(R-3) C.G.C. MR.H GUPTA(R-1) MR.R AHMED(R-3) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.A KAKATIR-4 MR.SIDHANT DUTTA(R-2) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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16)	MR B K SINGH	12-02-2024	To	23-02-2024
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20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



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[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7388/2023 FIXED	PHUKAN CHANDRA TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL
2	WP(C)/7389/2023 FIXED	MADAN CHANDRA NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL
3	WP(C)/7392/2023 FIXED	BHRIGUPATI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL
ADMISSION				
4	WP(C)/2068/2021 PART-HEARD, FIXED	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
5	WITH WP(C)/1586/2021	M/S VRIDHI IRON AND STEELS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM

6	WITH WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES
7	WITH WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
8	WITH WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
9	WITH WP(C)/1742/2021	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES
10	WITH WP(C)/1834/2021	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
11	WITH WP(C)/1837/2021	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
12	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
13	WP(C)/6816/2021 B/O	MAJOR RAM LOCHAM Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
14	WP(C)/1517/2023 FIXED	RANJAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	WITH WP(C)/1903/2023	JAYANTA SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA	SC, P AND R.D. GA, ASSAM MR. R BORPUJARI (R-4) SC, FINANCE

ORDERS

16	WP(C)/6583/2016	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MS.R DEKA MS.R M DEKA MR.J PATOWARI MS.R KAKATI	MR. S K MEDHI ASSTT.S.G.I.
	WITH WP(C)/8036/2017	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 11 ORS.	MS.T KALITA MSB DEVI MS.S SARMA MS.G GOSWAMI	MR. B DEKA ASSTT.S.G.I.
HEARING				
18	WP(C)/7845/2015 WITH TRANSLATED COPY OF RECORD	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR B D DAS MR.R SARMA MR.P P BARUAH MRS R DEKA MR. R SARMA	MR. S C KEYAL C.G.C. MR. R K D CHOUDHURY MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
19	WP(C)/3132/2016 FIXED	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3)
	WITH I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
20	WP(C)/7232/2019 FIXED	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/1402/2020 in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/401/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
21	WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	WITH I.A.(Civil)/389/2020 in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR Versus MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR
	WITH I.A.(Civil)/1403/2020 in WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, EDU SC, SSA

<p>WITH I.A.(Civil)/233/2024 in WP(C)/8824/2018</p>	<p>SHRI BRAJA BALLAV DUTTA Versus UNION OF INDIA AND 4 ORS</p>	<p>G. GOSWAMI (P-2,6,10,12,13,15,20, 22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH</p>	<p>SC, EDU SC, SSA</p>
<p>WITH WP(C)/1879/2019</p>	<p>BHUBAN CH. DEKA AND 367 ORS. Versus THE UNION OF INDIA AND 6 ORS</p>	<p>MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA</p>	<p>MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU</p>
<p>WITH WP(C)/4246/2019</p>	<p>GIRIDHAR SARMA AND 24 ORS. Versus THE STATE OF ASSAM AND 10 ORS.</p>	<p>MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI</p>	<p>SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE</p>
<p>WITH WP(C)/4914/2019</p>	<p>ACHYUTA NANDA MEDHI AND 55 ORS. Versus THE UNION OF INDIA AND 3 ORS.</p>	<p>MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
<p>WITH WP(C)/5489/2019</p>	<p>KANAN DEVI AND 35 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ</p>	<p>SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM</p>
<p>WITH WP(C)/5502/2019</p>	<p>LOVELY DUTTA AND 271 ORS. Versus THE UNION OF INDIA AND 6 ORS</p>	<p>MR D GOGOI MR. S BORTHAKUR</p>	<p>SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA</p>
<p>WITH WP(C)/5522/2019</p>	<p>ZAKIR HUSSAIN AND 196 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP</p>	<p>MR. S C KEYAL, C.G.C. (R1-R3) ASSTT.S.G.I. SC, EDU SC, SSA</p>
<p>WITH WP(C)/5824/2019</p>	<p>JADUMONI BORAH AND 52 ORS. Versus THE UNION OF INDIA AND 3 ORS.</p>	<p>MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
<p>WITH WP(C)/5973/2019</p>	<p>MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI</p>	<p>SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE</p>
<p>WITH WP(C)/6163/2019</p>	<p>GOUR CH. BARMAN AND 57 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA</p>	<p>SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA</p>
<p>WITH WP(C)/6710/2019</p>	<p>MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS.</p>	<p>MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI</p>	<p>SC, ELEM. EDU SC, SSA</p>
<p>WITH WP(C)/7223/2019</p>	<p>JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS.</p>	<p>MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
<p>WITH I.A.(Civil)/248/2024 in WP(C)/7223/2019</p>	<p>JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS</p>	<p>MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA</p>	<p>SC, ELEM. EDU</p>

33	<p>WITH WP(C)/7224/2019</p>	<p>SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.</p>	<p>MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
	<p>WITH I.A.(Civil)/246/2024 in WP(C)/7224/2019</p>	<p>SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.</p>	<p>MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
34	<p>WITH WP(C)/7519/2019</p>	<p>BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
	<p>WITH I.A.(Civil)/367/2020 in WP(C)/7519/2019</p>	<p>BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
	<p>WITH I.A.(Civil)/271/2024 in WP(C)/7519/2019</p>	<p>BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG</p>	<p>SC, ELEM. EDU DY.S.G.I. SC, SSA</p>
35	<p>WITH WP(C)/7586/2019</p>	<p>SURENDRA DAS AND 129 ORS. Versus THE UNION OF INDIA AND 6 ORS</p>	<p>MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
36	<p>WITH WP(C)/7631/2019</p>	<p>ALAKESH DEKA AND 36 ORS. Versus THE UNION OF INDIA AND 4 ORS.</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
37	<p>WITH WP(C)/7917/2019</p>	<p>PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.</p>	<p>MR. P K GOSWAMI MR S KHOUND MR. P NEOG</p>	<p>SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA</p>
	<p>WITH I.A.(Civil)/441/2020 in WP(C)/7917/2019</p>	<p>PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.</p>	<p>MR. P K GOSWAMI MR S KHOUND MR. P NEOG</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
38	<p>WITH WP(C)/8169/2019</p>	<p>MANASH PRATIM HANDIQUE AND 220 ORS. Versus THE UNION OF INDIA AND 3 ORS.</p>	<p>MS. P CHAKRABORTY MS. A DAS MS. K KHAN</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
39	<p>WITH WP(C)/8226/2019</p>	<p>SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.</p>	<p>MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA</p>	<p>SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.</p>
40	<p>WITH WP(C)/8923/2019</p>	<p>NAMITA TALUKDAR AND Versus UNION OF INDIA AND 5 ORS</p>	<p>MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA</p>	<p>SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM</p>
41	<p>WITH WP(C)/9480/2019</p>	<p>DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA</p>	<p>ASSTT.S.G.I. SC, SSA</p>
	<p>WITH I.A.(Civil)/364/2020 in WP(C)/9480/2019</p>	<p>DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
42	<p>WITH WP(C)/1414/2020</p>	<p>PABITRA BORO AND 97 ORS. Versus THE STATE OF ASSAM AND 4 ORS.</p>	<p>MR. T DEURI MR. G C DEKA</p>	<p>SC, ELEM. EDU SC, BTC SC, SSA</p>
43	<p>WITH WP(C)/1800/2020</p>	<p>MONALISHA PHUKAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>

44 **WITH**
[WP\(C\)/8112/2022](#)

SADOU AXOM PRATHAMIK TET UTTIRNO
SIKSHAK SAMAJ AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U K NAIR
MR T CHAKRABORTY
MR. D CHOUDHURY

SC, ELEM. EDU
SC, SSA

45 **WITH**
[WP\(C\)/439/2024](#)

SADOU AXOM PRATHAMIK TET UTTIRNO
SIKSHAK SAMAJ AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S P SHARMA
K AHMED

SC, ELEM. EDU
SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
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8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
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20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

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[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./410/2024	FALU SHEIKH @ FALU Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
MOTION				
2	Tr.P.(CrI.)/6/2024	ANJAN SARMA Versus TRISNA DEVI	MR M RANA MR M.HOQUE	
3	Crl.Rev.P./52/2024	JADAB SAIKIA Versus BULBULI SAIKIA	MR. S CHOWDHURY	
4	Crl.Pet./154/2024	ROZIFA SULTANA PARVIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD H R AHMED MR A MALEK	PP, ASSAM
5	Crl.Pet./155/2024	ALOKE KUMAR ROYE @ ALOK ROY AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
6	Crl.Pet./156/2024	MUNU BEGUM @ MUSSTT MUNU BEGUM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA	PP, ASSAM
7	Crl.Pet./157/2024	SARUFA BEGUM AND ANR Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
8	AB/246/2024	TAIZ UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S Ali MD S HUSSAIN	PP, ASSAM
9	AB/333/2024	MOHIYA KHATUN @ MOHIYA BIBI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
10	AB/334/2024	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
11	AB/336/2024	ABDUL RAKIB @ RAKIB UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN	PP, ASSAM

12	AB/337/2024	PANKAJ NATH Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
ADMISSION				
13	Crl.Pet./607/2018 WITH LCR 1 FILE, B/O	SANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2) MR. M DEWAN (R2) PP, ASSAM
14	Crl.Pet./77/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
15	Crl.Pet./644/2022 B/O	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./4663/2023 WITH CASE RECORD(SCANNED COPY)	SAIDUR RAHMAN @ GELA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
17	Bail Appln./64/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SALMA JAHAN AHMED Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
18	Bail Appln./221/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MONOJ KALITA Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
19	Bail Appln./310/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN S KHAN	PP, ASSAM
20	Bail Appln./317/2024 FIXED	SORIF ALI @ SHARIF ALI Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
BAIL HEARING				
21	AB/1865/2022	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
22	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
23	AB/1872/2022	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
24	AB/2264/2023 FIXED	BUDHEN BHAGUWATI AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
25	AB/3040/2023 FIXED	RAFIZUL ALI Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
26	AB/3235/2023 FIXED	SADDAM HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M RAHMAN MD S ALI	PP, ASSAM
27	AB/3831/2023 FIXED	AKHER MOLLAH @ AKKER ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
28	AB/3964/2023 FIXED	DIGANTA MALAKAR Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM

29	AB/4026/2023 FIXED	LANKESWAR KALITA Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
30	AB/4048/2023 FIXED	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
	WITH			
31	AB/3940/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
	WITH			
32	AB/3958/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR. S K SINGH MR B PUSHILAL PP, ASSAM
33	AB/4049/2023	EBRAHIM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
34	AB/4057/2023	EBRAHIM DEWAN @ IBRAHIM ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI MR. J ISLAM	PP, ASSAM
35	AB/4280/2023 FIXED	JAYANTAJIT BORODOLOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
36	AB/4290/2023 FIXED	SAHINUR @ SAHINUR ISLAM Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MD S A MONDAL MR M HOQUE MR M HOQUE S A KHAN	PP, ASSAM
37	AB/22/2024 FIXED	IKRAMUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	MR. A MOBARAQUE (INFORMANT) S A AKIB (INFORMANT) PP, ASSAM
38	AB/88/2024 FIXED	MINHAJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
39	AB/98/2024 FIXED	ABU BAKKAR SIDDIQUE @ MD. DILDAR @ MD. ABUBAKKAR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN	PP, ASSAM
40	AB/168/2024 FIXED	NEKIBUR HUSSAIN @ NEKIB ALAHI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
41	AB/284/2024 FIXED	ABDUL HUSSAIN Versus THE STATE OF ASSAM	TUN RAJKHOWA MR J. ISLAM	PP, ASSAM
ORDERS				
42	I.A.(CrI.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
43	CrI.Pet./426/2021 B/O	ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	MR. P D NAIR(R-2) MR G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN(R-2) MR S R A NASER(R-2) PP, ASSAM
44	CrI.Rev.P./477/2023 FIXED	KHAGEN HALOI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BARUAH S BORGHAIN MR BAPLU CHAKMA	PP, ASSAM

45	I.A.(CrI.)/760/2023 BA 885/2022(D/O), WITH OFFICE NOTE in Bail Appln./885/2022	DHIRAJ DEY Versus THE STATE OF ASSAM,	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
46	I.A.(CrI.)/1224/2023 CRL.PET. 1179/2023(D/O), B/O in CrI.Pet./1179/2023	MD. MUNTAZ ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN	PP, ASSAM
HEARING				
47	Crl.Pet./951/2018 PART-HEARD, LCR 2 FILES	A.J.HOSPITAL AND RESEARCH CENTRE. AND 2 ORS. Versus RAJ AHMED TALUKDAR AND ANR.	MR Z HUSSAIN MS P BARMAN MRS B B AHMED	MR. B M CHOUDHURY (R1) MR. P P DUTTA (R2) MR. U CHOUDHURY (R1) MR. A BORUA (R2) MR. A H KHANDAKAR (R1)
48	Crl.Pet./1201/2018 PART-HEARD, LCR 2 FILES	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MS B B AHMED	MR. S BORA (R2) MS J RAJKUMARI (R2) PP, ASSAM
49	Crl.Rev.P./140/2017 FIXED	RAJ KUMAR SINGH Versus THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
50	Crl.Rev.P./305/2022 WITH LCR 2 FILES, FIXED	KRISHNA DAS Versus SMTI. HAIMYA DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
51	Crl.A./166/2023 3 Y 8 M 28 D.:WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/404/2023 in CrI.A./166/2023	ARJUN DEB BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA	PP, ASSAM
52	Crl.A./327/2023 WITH LCR 5 FILES, FIXED WITH I.A.(CrI.)/812/2023 in CrI.A./327/2023	ARJUN DEB BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA	PP, ASSAM
52	Crl.A./327/2023 WITH LCR 5 FILES, FIXED	MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
52	Crl.A./327/2023 WITH LCR 5 FILES, FIXED	MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
53	Crl.Rev.P./16/2024 FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
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[For Thursday,15th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./412/2024	TAIZUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MR M AHMED E KHANDAKAR	PP, ASSAM
2	Bail Appln./413/2024	SANTOSH KUMAR SINGH Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
MOTION				
3	AB/335/2024	ABDUL MOTALEB @ ABDUL MATALIP Versus THE STATE OF ASSAM	MD. I HUSSAIN MD. I HUSSAIN	PP, ASSAM
4	AB/340/2024	RAHAMATULLA ALI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
5	AB/342/2024	MONOWARA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MS A BEGUM MR S.SARMAH	PP, ASSAM
6	AB/343/2024	SOHRAB ALI Versus THE STATE OF ASSAM	MR G CHAMUAH MS M BORAH	PP, ASSAM
ADMISSION				
7	Crl.Pet./44/2019 B/O	SHRIDHAR AMASIDHA AWATE Versus MAXIM INFRASTRUCTURE AND REAL ESTATE PVT. LTD.	MR. A N CHOWDHURY MR. P J SAIKIA MR. K BORUAH MS M NIROLA	MR G N SAHEWALLA MR. D K KOTHARI MR. B DEKA MR. P DEKA MR. A CHETIA MS P BARUAH MS. S. TODI MR Y KOTHARI MR. M SAHEWALLA MS. S DUTTA
8	Crl.Rev.P./239/2023 WITH LCR 2 FILES, FIXED	ASHRAFUL ISLAM Versus SILIMA AKTAR	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	MS. PUJA AGARWAL, LEGAL AID COUNSEL
9	Crl.Rev.P./352/2023 FIXED	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./4227/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKAN KALITA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
11	Bail Appln./121/2024 FIXED	SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
12	Bail Appln./124/2024 WITH OFFICE NOTE, CASE RECORD(SCANNED COPY), FIXED	BHABEN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
13	Bail Appln./231/2024 WITH OFFICE NOTE, FIXED	RAMVIJOY KUMAR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
14	Bail Appln./247/2024 FIXED	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	Bail Appln./318/2024 FIXED	RAMEN MADAH Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
16	Bail Appln./348/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED	PP, ASSAM
17	Bail Appln./351/2024 FIXED	RAMASH DOIMARY @ RAMESH DAIMARY @ RAJU DAIMARY @ RAJU @ BIJAY Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
18	Bail Appln./354/2024 FIXED	GITENDRA TALUKDAR Versus THE STATE OF ASSAM	MR. D SARAF MR. S S GUPTA	PP, ASSAM
19	Bail Appln./359/2024 FIXED	MD. BABUR ALI @ BABAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MD IMRAN	PP, ASSAM
BAIL HEARING				
20	AB/2089/2023	NAIS SULTANA AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	PP, ASSAM
21	AB/2515/2023 WITH CASE RECORD(SCANNED COPY)	ABDUR RASHID SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
22	AB/2798/2023	JAY CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
23	AB/2905/2023	PANKAJ BAYAN Versus THE STATE OF ASSAM	MR. A DUTTA MR R DAS	PP, ASSAM
24	AB/3061/2023	PIKE PULU @ PIKE POLU Versus THE STATE OF ASSAM	MR Z KAMAR MR. N ANAND MR B TALUKDAR MR S J CHOUDHURY	SPL PP WILDLIFE FOREST ASSAM
25	AB/3688/2023	SHOFIQU L ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HASSAN	PP, ASSAM
26	AB/3774/2023	AJIT MANDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
27	AB/4162/2023 FIXED	BIKASH SARMA Versus THE STATE OF ASSAM	MR. P D NAIR MR. R SARMA MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
28	AB/4364/2023 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. R RONGMEI MS. S DEVI MR P UPADHYAYA	MR. M A I HUSSAIN (r-2) PP, ASSAM

29	AB/33/2024 FIXED	PRASANTA DOLEY Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
30	AB/109/2024 WITH OFFICE NOTE, FIXED	JINNAT SK. @ JINNAT Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MR. B CHOWDHURY (r-2) MR. S R ISLAM (r-2) PP, ASSAM
31	AB/149/2024 FIXED	NAREN SALOI AND 4 ORS Versus THE STATE OF ASSAM	MR. M SHARMA MR S DEKA	PP, ASSAM
32	AB/263/2024 FIXED	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
33	AB/265/2024 FIXED	RAHMAT ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

ORDERS

34	I.A.(CrI.)/132/2021 AB 517/2019(D/O), WITH OFFICE NOTE in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
35	Crl.Pet./240/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	MADHABI DAS Versus JITEN DAS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
36	Crl.A./305/2023 WITH LCR 5 FILES, FIXED	HAJI KURBAN ALI AND ANR. Versus STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	MR H R A CHOUDHURY MR. A AHMED MR. Z H AHMED MR. I U CHOWDHURY PP, ASSAM
WITH				
37	Crl.A./280/2023	SOMER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
38	I.A.(CrI.)/968/2023 FIXED in CrI.Rev.P./9919/2023 WITH Crl.Rev.P./9919/2023 (Filing Number)	DIBYAJYOTI DEKA Versus THANESWAR DEKA	MR. A TALUKDAR MR D KALITA	MR. P K DAS MR. A MOBARAQUE S A AKIB
39	I.A.(CrI.)/1026/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./393/2023 WITH Crl.A./393/2023	DIBYAJYOTI DEKA Versus THANESWAR DEKA A	MR. A TALUKDAR	
39	I.A.(CrI.)/1026/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./393/2023 WITH Crl.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM
39	I.A.(CrI.)/1026/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./393/2023 WITH Crl.A./393/2023	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
40	I.A.(CrI.)/1088/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./900/2023 WITH Crl.Pet./900/2023	DANGMAN JUGLI Versus THE STATE OF ASSAM AND ANR.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, FOREST
40	I.A.(CrI.)/1088/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./900/2023 WITH Crl.Pet./900/2023	THE STATE OF ASSAM AND ANR. Versus DANGMAN JUGLI	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
41	I.A.(CrI.)/1236/2023 FIXED in CrI.Pet./912/2023	DR. GAYATRI BARUAH Versus DR. MANDEEP PHUKAN,	MR. S C BISWAS MR. P S BISWAS	MR S M ABDULLAH P PP, ASSAM

WITH[Crl.Pet./912/2023](#)DR. MANDEEP PHUKAN
Versus
THE STATE OF ASSAM AND ANRMR S M ABDULLAH P
MS F HUSSAIN
MR. S RAHMAN
MR. J ALI
MD R ISLAM
MD IMRANMR. S C BISWAS
MR. P S BISWAS (R-2)
MS. R DEVI (R-2)
PP, ASSAM42 [Crl.Pet./14/2024](#)
FIXEDSAIFUL ISLAM CHOUDHURY
Versus
THE STATE OF ASSAM AND ANRMR. I A HAZARIKA
M ALAMGEER
MR. I U CHOWDHURY
MS R DEKA

PP, ASSAM

HEARING43 [Crl.A./165/2011](#)
WITH LCR 4 FILES, FIXEDTHE STATE OF ASSAM
Versus
GOPAL SARKAR

PP, ASSAM

MR.Z ALAM
MS.B BAISHYA44 [Crl.Pet./655/2021](#)
WITH LCR 2 FILES, B/OALTAF HUSSAIN
Versus
THE STATE OF ASSAM AND ANR.MR. A M BORA
MR. S CHAMARIA
MR. M ALI
MR A N SARMAH
MR. D DAS
MR M M ZAMAN

PP, ASSAM

45 [Crl.Rev.P./190/2022](#)
WITH LCR 2 FILES, B/OBILAYET HUSSAIN KHAN
Versus
MAFIDA BEGUMDR. B AHMED
MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAINMR. M U MONDAL
MR. F A HASSAN
MD. I H KHAN
MR K ISLAM46 [I.A.\(Crl.\)/505/2023](#)
WITH LCR 4 FILES, FIXED
in CrI.A./212/2023AKASH BHUMIJ
Versus
THE STATE OF ASSAM AND ANR.

MR I HASSAN

PP, ASSAM

WITH[Crl.A./212/2023](#)AKASH BHUMIJ
Versus
THE STATE OF ASSAM AND ANR.

MR I HASSAN

MR. B K DAS (R-2)
MR H P GUWALA (R-2)
PP, ASSAM47 [I.A.\(Crl.\)/836/2023](#)
WITH LCR 3 FILES, FIXED
in CrI.A./330/2023SUMAN SHARMA @ CHUMAN KR.
SHARMA
Versus
THE STATE OF ASSAM AND ANR.MR. S R GOGOI
MR. T DEURI
MS B DUTTA
C. SARMAH

PP, ASSAM

WITH[Crl.A./330/2023](#)SUMAN SHARMA @ CHUMAN KR.
SHARMA
Versus
THE STATE OF ASSAM AND ANR.MR. S R GOGOI
MR. T DEURI
MS B DUTTA
C. SARMAHMR N BARMAN (R-2)
MS J BARMAN (R-2)
MR B DEORI (r-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024

18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5616/2020 PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
ADMISSION				
2	WP(C)/3517/2017 FIXED	NARANILANJOY BASUMATARY Versus BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.A DASGUPTA MS.B DAS	GA, ASSAM MS. N BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
3	WP(C)/3923/2017 FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
4	WP(C)/1096/2018 FIXED	MADAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. T DEWAN MR S DAS	GA, ASSAM MR. B CHOUDHURY(SC, AH&VD) MS. M KATAKI, (SC, AH &VD)
5	WP(C)/1788/2018 FIXED	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R- 7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R- 7,8,9,10) MS. S KAUSHIK (R- 7,8,9,10)
	WITH I.A.(Civil)/2126/2018 in WP(C)/1788/2018	THE CHAIRMAN Versus MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
	WITH I.A.(Civil)/139/2023 in WP(C)/1788/2018	MAZAHARUL SULTAN Versus DOLABARI GAON PANCHAYAT	MR. P MAHANTA MS. P SAHARIA	
6	WP(C)/3574/2020 FIXED	M/S. FORZEN CARE Versus THE STATE OF ASSAM AND 3 ORS.	MR. L GOGOI	MR. D. NATH, SC, PWD

7	WP(C)/7257/2021 FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
8	WP(C)/4888/2023 FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
ORDERS				
9	WP(C)/5201/2023 PART-HEARD, FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MS K LOYA MS. S NEWAR MS M HAZARIKA	MR S NEOGI (R-8) MR K BHUYAN (r-5) MR H A AHMED (r-5) MR B KAUSHIK (R-8) MR. S HAZARIKA (R-8) MS P BANIA (r-5) MR S BORA (R-1 & R-2) MS A M DCOSTA (R-8) MR. M U E BHUYAN SC, GDD
HEARING				
10	WP(C)/1039/2014 FIXED	JANGLI GOUR and 19 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	GA, ASSAM MR.B GOSWAMI SC, WATER RESOURCE
11	WP(C)/6943/2015 CAVT. NO. 1718/2015	GOKUL HAZARIKA and 2 ORS. Versus THE UNION OF INDIA and 32 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MR.P BHUYAN SC, C.G.C. FOR CAVEATOR
12	WP(C)/6963/2015	SANJAY MAZUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR.S CHAUHAN MR.A R SHOME	MR.D SAIKIA(R-6) GA, ASSAM(R1-6) MR.A K BORA R-6 MR.A K BORA R-6 MR.A KAKATI(R-6) MS.R BASUMATARY(R-6)
13	WP(C)/7173/2015	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
14	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
15	WP(C)/7220/2015	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHDC
16	WITH WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHDC SC, REVENUE ASSTT. S.G.I.(R7)

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3605/2015 PART-HEARD, FIXED, WITH WP(C)/1173/2014 (D/O)	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) MR. V A CHOWDHURY(R-8,9) SC, OIL
	WITH I.A.(Civil)/2237/2019 in WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI	SC, OIL
	WITH I.A.(Civil)/2834/2022 in WP(C)/3605/2015	SMTI TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 6 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
2	WITH WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
	WITH I.A.(Civil)/2839/2022 in WP(C)/5207/2014	TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
3	WP(C)/2817/2019 B/O	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)

	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
4	WP(C)/3886/2020 FIXED	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAJN MR. B J MUKHERJEE
5	WP(C)/4894/2021 FIXED	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY MR N BARUAH MR K THAKUR MR P R SARMA SIRAJ CHOUDHURY B ALI SK	GA, ASSAM SC. AGRICULTURE
ORDERS				
6	Cont.Cas(C)/463/2018 PERSONAL APPEARANCE AT 10:15 A.M.), FIXED	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
7	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
8	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
9	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED

10	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
11	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
12	WP(C)/6504/2019 B/O, WITH OFFICE NOTE	JADU MANI KALITA AND ANR. Versus UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND	MR. K GOGOI (C.G.C., (R-1, 2)) MR. S DUTTA ASSTT. S.G.I.
	WITH I.A.(Civil)/4215/2019 in WP(C)/6504/2019	THE DIRECTOR Versus JADU MANI KALITA AND 16 ors	MR S DUTTA MR. S DUTTA	MR. A K BHUYAN MR. A K BHUYAN
	WITH I.A.(Civil)/4295/2019 in WP(C)/6504/2019	JADU MANI KALITA AND ANR. Versus UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. P PATHAK	ASSTT.S.G.I.
HEARING				
13	Crl.A./107/2008 PART-HEARD, LCR 5 FILES, OFFICE NOTE, FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
14	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
15	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
16	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
17	WP(C)/956/2014	NO.119880274, EX. CT. MD. KAJI SAFIQL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
18	WP(C)/969/2014	PADMANANDA CHOUDHURY and 3 ORS Versus THE STATE OF ASSAM AND 33 ORS	MR.D K DAS MS.L GOGOI MRD DUARA	GA, ASSAM SC, PWD

19	WITH WP(C)/6369/2012	ALL ASSAM SCHEDULED TRIBES PLAINS ENGINEERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.P PATHAK MR.P J SAIKIA MS.M KECHII	GA, ASSAM MRS.V L SINGH MS.R DEKA SC, PWD
20	WITH WP(C)/579/2013	ALL ASSAM SCHEDULED TRIBES PLAINS ENGINEERS' ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	GA, ASSAM MRS.V L SINGH MS.R DEKA SC, P W D SC, PWD
21	WP(C)/994/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.S K GOSWAMI MR.P K SARMA	SC, IRRIGATION
	WITH MC/729/2014 in WP(C)/994/2014	LOKABHIRAM SAIKIA Versus ASHIM DEB GOSWAMI and ORS.	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.K DAS MR.B SINHA	MR.S K GOSWAMI MR.P K SARMA SC, IRRIGATION
22	WITH WP(C)/4753/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.S K GOSWAMI MR.A ACHARYA	DR.B AHMED MR.M K CHOUDHURY MR.N BARUA MRP BHARDWAJ SC, IRRIGATION
23	WITH WP(C)/5654/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.P K SHARMA	MS.M BARMAN MR.M ISLAM MS. S SAIKIA SC, IRRIGATION
24	WP(C)/1018/2014	DIPAK GOGOI and 19 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 12 ORS	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MD.S ALI	MR.N C DAS SC, APDCL MS.B BEGUM MS.M DEVI
25	WITH WP(C)/1081/2014	DIP KUMAR BORAH and 13 ORS Versus THE ASSAM STATE ELECTRICITY BOARD ASEB and ORS	MSB DEVI MR.R SARMA MR.K P GOGOI	GA, ASSAM SC, A S E B
26	WITH WP(C)/1457/2014	ARUP SONOWAL and 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 15 ORS	MR.P TALUKDAR MS.J DEKA MS.M DUTTA	MR.N C DAS(R-10TO14) MS.M DAS(R-10TO14) SC, APDCL MS.B BEGUMR-10TO14 MS.A BARMAN(R-10TO14)
27	WITH WP(C)/1460/2014	JATIN KALITA and 3 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 13 ORS	MR.P TALUKDAR MS.J DEKA MS. S SAIKIA MS.M DUTTA	MR.N C DAS(R-12TO16) MS.M DAS(R-12TO16) SC, APDCL MS.B BEGUM(R-12TO16) MS.A BARMANR-12TO16
28	WITH WP(C)/1616/2014	JUGEN DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 13 ORS	MR.P TALUKDAR MS.J DEKA MS.M DUTTA	MR.N C DAS(R-10TO14) SC, APDCL MS.B BEGUMR-10TO14 MR.M DAS(R-10TO14) MS.A BARMAN(R-10TO14)
29	WITH WP(C)/1669/2014	BOGEN GOGOI and ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 14 ORS	MR.J DEKA MR.P TALUKDAR	MR.N C DAS(R-11TO15) MS.M DAS(R-11TO15) SC, APDCL MS.B BEGUMT-11TO15 MS.A BARMAN(R-11TO15)

30	WITH WP(C)/2173/2014	NALINI KUMAR SARMA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS	MR.R SARMA MS.K D SARMAH MR.K P GOGOI	SC, APDCL
31	WP(C)/2207/2018	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
32	WP(C)/4276/2018	BHARAT THAKUR Versus UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
33	WP(C)/1052/2021	SAURAV ROY Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. T DEURI MRS. R S DEURI MRS. S P NAIR MS U SHARMA MR. M P SHARMA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./199/2023 B/O	BHUGEN CHANDRA BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./415/2024	JIYARUL HOQUE @ JIARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
MOTION				
3	Crl.Rev.P./49/2024	REJIA BEGUM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
4	Crl.Rev.P./50/2024	BAHARUL AZAM Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	PP, ASSAM
5	Crl.Rev.P./51/2024	EDWARD BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
6	Crl.Pet./158/2024	FAROOQ @ UMAR FAROOQ AND 2 ORS Versus ALTAF HUSSAIN LASKAR	MR. N SHARMA MR. B PEGU B K SINGHA	
7	Crl.Pet./159/2024	AJAY MALAKAR @ AJAY Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
8	Crl.Pet./160/2024	MD ARFAN ALI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
9	AB/339/2024	SRIDHAM SARKAR AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U S BORA MR. D GOGOI	SPECIAL PP ASSAM
10	AB/341/2024	MINTU BORO Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
11	AB/344/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM

ADMISSION

12	Crl.Rev.P./438/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	RAKIBUL HUSSAIN Versus ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED
13	Crl.Pet./194/2023 B/O	ARMOL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
14	Crl.Pet./374/2023 WITH LCR 1 FILE, B/O	SASHI KUMAR DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./3491/2023 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
16	Bail Appln./3985/2023 WITH CASE RECORD(SCANNED COPY), FIXED	HARPAL SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
17	Bail Appln./4387/2023 FIXED	MD. TAMIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
18	Bail Appln./4526/2023 WITH CASE RECORD(SCANNED COPY), FIXED	DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
19	Bail Appln./4642/2023 FIXED	MAINUL ALI @ BABU @ BABU PETLA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
20	Bail Appln./4672/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JHALMAN SINGH @ SONY Versus UNION OF INDIA	MR. U CHOUDHURY MR A B DEY MR. S SUTRADHAR	SC, NCB
21	Bail Appln./355/2024 FIXED	Monuwar Ali Versus The State Of Assam	MR H ROHMAN MR. HUSSAIN AHMED TALUKDAR	PP, ASSAM

BAIL HEARING

22	AB/469/2023 FIXED	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
23	AB/472/2023 FIXED	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
24	AB/1052/2023	NOORE MUZASSIM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S. PEGU	PP, ASSAM MR. A HASAN SC, FOREST
25	AB/1180/2023	SAHAR ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
WITH				
26	AB/739/2023	JELHAK ALI @ JEL HOQUE Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
27	AB/1892/2023 FIXED	MD. FAIZUL HAQUE Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
28	AB/1899/2023	SOFIQU L ISLAM Versus THE STATE OF ASSAM	MR. P A AHMED MR M HOQUE MS. Q DAS	PP, ASSAM
29	AB/2294/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	IBRAHIM ALI Versus THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MS S AHMED	PP, ASSAM

30	AB/3337/2023 FIXED	RAKESH SHARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	AB/3869/2023	IMRAN HUSSAIN @ EMRAN Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
32	AB/3876/2023 WITH OFFICE NOTE, FIXED	MD. AHIYA AHAMED @ AHIYA Versus THE STATE OF ASSAM AND ANR	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA	MR. M A LASKAR (r-2) MS A HUSSAIN (r-2) S AHMED (r-2) PP, ASSAM
33	AB/3905/2023	DHANAKANWA LAKRA @ PASCAL URANG AND 5 ORS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	PP, ASSAM
34	AB/4117/2023 FIXED	KESHAB SAIKIA Versus THE STATE OF ASSAM	I AMIN	PP, ASSAM
35	AB/201/2024 WITH OFFICE NOTE, FIXED	HASSAN UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
36	AB/211/2024 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
	WITH			
37	AB/161/2024	BIBI JERINA Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
38	AB/230/2024 FIXED	MD. MAINUL HAQUE Versus THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM
39	AB/291/2024 FIXED	IRSHAD PERVEZ AND 2 ORS Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
		ORDERS		
40	I.A.(CrI.)/841/2023 WITH LCR 3 FILES, FIXED in CrI.A./292/2023	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ FARIDUL AMIN	MR. S ALI PP, ASSAM
	WITH CrI.A./292/2023	UTPAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S Ali MR K DAS	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MS SURAYA RAHMAN (r-2) MR SARFRAZ NAWAZ (r-2) FARIDUL AMIN (r-2) PP, ASSAM
41	I.A.(CrI.)/847/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./316/2022 WITH CrI.A./316/2022	AKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL	PP, ASSAM
	WITH CrI.A./316/2022	AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P-2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE	PP, ASSAM

42	Crl.Pet./32/2024 B/O	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
43	Crl.Pet./67/2024 FIXED	MD ANIS AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DAS MS A BARUAH MR. H ALI	PP, ASSAM
44	Crl.Pet./68/2024 FIXED	RAJARSHI CHAKRABORTY Versus SHANTANA BHATTACHARJEE (CHAKRABORTY) @ SHANTANA BHATTACHARJEE	MR. S K JAIN MR. R K JAIN	
45	Crl.Pet./79/2024 FIXED	SAIDUR ALI Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY	PP, ASSAM
46	I.A.(Crl.)/142/2024 in CrI.Rev.P./479/2024	NIJAM UDDIN @ NIJAM UDDIN ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH	PP, ASSAM
	WITH Crl.Rev.P./479/2024 (Filing Number)	NIJAM UDDIN @ NIJAM UDDIN ALI Versus THE STATE OF ASSAM (E)	MR. S C BISWAS	
HEARING				
47	Crl.A./81/2012 WITH LCR 6 FILES, P.B.-2	MD. NIZAM ALI @ NIZAMADDIN Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	PP, ASSAM
48	Crl.A./92/2012 WITH LCR	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
49	Crl.A./112/2012 WITH LCR 5 FILES, P.B.-2	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
50	Crl.Pet./889/2019 FIXED	CHINTU SUKLABADHYA Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	PP, ASSAM
51	Crl.Pet./1209/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	ISHAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR M RAHMAN (r-2) MS A HUSSAIN(r-2) S AHMED(r-2) PP, ASSAM
	WITH I.A.(Crl.)/1237/2023 in CrI.Pet./1209/2022	ISHAN SAIKIA, Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A BORAH	PP, ASSAM
52	Crl.A./165/2023 O Y 11 M 1 D.:WITH LCR 5 FILES, FIXED	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
	WITH I.A.(Crl.)/398/2023 in CrI.A./165/2023	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024

10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/72/2024 in WP(C)/5784/2023	NANI GOPAL KARMAKAR Versus JAHIRUL ISLAM AND 3 ORS.	MR. T J MAHANTA	MR. N H BARBHUIYA SC, SEC. EDU.
	WITH WP(C)/5784/2023	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	MR. T J MAHANTA (r-4) MS. P BHATTACHARYA (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
ORDER NO STEPS				
2	WP(C)/1502/2021	KALIRAM LIGIRA L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN MR R DHAR	SC, ELEM. EDU GA, ASSAM
3	WP(C)/6255/2021	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU.
ADMISSION				
4	WP(C)/48/2022	SMTI. RUMI DUTTA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J HANDIQUE MR. P J SAIKIA MR. R S MISHRA	SC, ELEM. EDU
5	WP(C)/74/2022	ZILL HOSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC. EDU.
6	WP(C)/84/2022	SIPRA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, ELEM. EDU MS. Z A ASADIA (R-5)
7	WP(C)/575/2022	SMTI. SENAKA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM SC, BTC
8	WP(C)/2671/2022	YOGESH PRAJAPAT AND 244 ORS. Versus NATIONAL MEDICAL COMMISSION AND 9 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR K GOGOI, CENTRAL GOVERNMENT COUNSEL MR B GOGOI, SC HEALTH & FAMILY WELFARE DEPTT. ASSAM MR A BORA, SC NATIONAL MEDICAL COMMISSION SC, HEALTH

9	WP(C)/2799/2022	ABDUS SUBHAN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM MR. D P MANDAL (r-6) MS J RAJKUMARI (r-6) SC, SEC. EDU.
10	WP(C)/3029/2022	MANOJ KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU MR. S K DAS (r-6) MR R KARIM (r-6)
11	WP(C)/3465/2022	MD. BIBIR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. D A KAIYUM MR. M S MONDAL MR. M A AHMED	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
WITH				
12	WP(C)/5508/2021	SULTAN MAHMUD Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
13	WP(C)/4479/2022 CAVT. NO.07112/022,	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR
14	WP(C)/5282/2022	THE MANAGING COMMITTEE, BODOLAND MODEL TRIBAL EDUCATION SOCIETY AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. K K PARASAR (r-1,3) SC, BTC SC, WPT AND BC ASSTT.S.G.I.
15	WP(C)/2214/2023 CAVT. NO.02272/023, FIXED	JAYANTA KUMAR SARMA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R- 1,2,3) MR. P J PHUKAN, (R-1 TO 3,5,6 & 7) MR. A CHAMUAH, SC, UNIVERSITY GRANTS COMMISSION, (RESPONDENT NO. 7) SC, KKHSOU MR. ARIF AHMED (R-5,6) FOR CAVEATOR
16	WP(C)/2645/2023	TAPAN CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MS M SAHOO MR. M K RAUT	SC, HIGHER EDU MR Z ALAM MR Z ALAM MR. U B SARMA MR. U B SARMA MS. S NAZNEEN MS. S NAZNEEN MR. S K DAHAL
17	WP(C)/3227/2023 CAVT. NO.04712/023, FIXED	BINOD BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA MS N NEWME H. DAIMARY	MR. K R PATGIRI(R-4) MR. B GOGOI MR. S NEOG (r-4) MS. S G BARUAH (r-4) MR. B BORGHAIN (r-4) MR B SAIKIA (r-4) SC, SEC. EDU. FOR CAVEATOR
18	WP(C)/4929/2023	SHAMEJ ALI AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, HEALTH
ORDERS				
19	Cont.Cas(C)/200/2016	AJANTA KALITA Versus PREETOM SAIKIA and ANR.	MR.S K DAS MRR KARIM	MR.R MAZUMDAR(R- 1&2) MR.N SARMA(R- 1&2) MR.H BEZBARUAHR-1 MR.D CHETIA(R-2)
20	Cont.Cas(C)/326/2017	MD. NAYEBUR RAHMAN Versus ROBINSON MUSHAHARY and ANR	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MR. B GOSWAMI (R1) MR. A K BHUYAN (R1 & R2) MS. B BHUYAN (R1 & R2) MS. N CHOUDHURY (R1) MS. Y S PHOM (R2) MR. M BORA (R1)
21	Cont.Cas(C)/401/2017	MD. INTAZUR RAHMAN LASKAR Versus R.C. JAIN and ANR.	MR.M H RAJBARBHUIYAN MS.S RASUL MS.R CHETRI	MR.A DEKA(R-2)

22	Cont.Cas(C)/47/2018	ANJAN JYOTI PHUKAN AND 10 ORS. Versus PHANINDRA JIDUNG	MR. S K GOSWAMI MR. A KALITA	MR. D MOZUMDER (R4) MS. P CHAKRABORTY D SAIKIA, MR. N SARMA (R4) SC, SEC. EDU.
23	WP(C)/8436/2018	JURI BORAH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DAS MS A BARUAH MS M DAS	MR. S BORTHAKUR (R4) MS. S KHANIKAR (R4) MS. P BARUAH (R4) MS. A RANA (R4) MR A CHALIHA, SC, FINANCE SC, SEC. EDU.
24	Cont.Cas(C)/370/2019	TAJ UDDIN LASKAR Versus NIRADA DEVI AND 3 ORS.	MR F A LASKAR MR. D H MOZUMDER	MS. K PHUKAN MR. A DEKA MS F AHMED
	WITH			
25	WP(C)/3524/2019	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA	SC, ELEM. EDU MR. A DEKA
26	Cont.Cas(C)/355/2020	AMARENDRA NATH Versus PREETOM SAIKIA AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. D SAIKIA MR S NEOGI MR S M T CHISTIE MR. R MAZUMDAR
27	Cont.Cas(C)/547/2020	MD. SAMSUL HOQUE Versus PREETAM SAIKIA AND 4 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MR. N J KHATANIAIR MR A CHALIHA
28	WP(C)/2779/2020	LUTFUN NAHAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, SEC. EDU.
29	Cont.Cas(C)/33/2021	JONAB ALI KHAN Versus ANANT LAL GYANI, IAS AND ANR.	MR. A B BHUYAN MR. M A I HUSSAIN	
30	Cont.Cas(C)/52/2021	NIVA KAKATI Versus PREETOM SAIKIA AND ANR	MR. P J SAIKIA MS D DUTTA	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
31	Cont.Cas(C)/56/2021	SAMAN ALI SHEIKH Versus PREETAM SAIKIA AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MS N M SARMA MS K DAS
32	Cont.Cas(C)/63/2021	ACHIRAM DOLEY Versus GITIMONI PHUKAN	MR K K MAHANTA MR. K M MAHANTA MR S GAUTAM	MR. K GOGOI MR S DAS
33	Cont.Cas(C)/75/2021	FAIZUR ROHMAN Versus PREETAM SAIKIA, IAS, AND 3 ORS	MR. A DEKA	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR B KAUSHIK (R-3)
34	Cont.Cas(C)/80/2021	DAL PATHAK Versus GITIMONI PHUKAN	MR. S K MEDHI	MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI
35	Cont.Cas(C)/116/2021	CHENARAM SAIKIA Versus PREETAM SAIKIA AND 3 ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR
36	Cont.Cas(C)/118/2021	DIMPI KALITA Versus PREETOM SAIKIA, IAS AND 5 ORS	MR MINTU SAIKIA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
37	Cont.Cas(C)/148/2021	RUMI DEVI Versus PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R BARUAH MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE MR G GOSWAMI
38	Cont.Cas(C)/169/2021	PARAMANANDA BORA Versus PREETOM SAIKIA AND 3 ORS	MR. J LASKAR MR R DAS	MR S M T CHISTIE (R1) MR. A PHUKAN (R1)
39	Cont.Cas(C)/173/2021	KALYAN SARKAR AND 3 ORS Versus PREETAM SAIKIA, IAS AND 2 ORS	MR. A DEKA	MR. D SAIKIA (R-1,3) MR S M T CHISTIE (R-1,3)

40	Cont.Cas(C)/176/2021	RUMMANA MAZUMDER Versus PRITAM SAIKIA, IAS AND ANR	MR. K D SARMA MS. M DUTTA	
41	Cont.Cas(C)/202/2021	SHYAMAL DUTTA Versus BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)
42	Cont.Cas(C)/246/2021 WITH WP(C)/596/2018 (D/O)	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
43	WP(C)/2271/2022	SMTI. NAVANITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA	SC, ELEM. EDU
44	WP(C)/322/2023 FIXED	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
45	I.A.(Civil)/155/2024 FIXED, WITH WP(C)/2293/2019 (D/O) in WP(C)/4255/2023 WITH WP(C)/4255/2023	NASIMUDDIN AHMED, Versus SWAPNA SIKHA CHOUDHURY AND 13 ORS. SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR R DHAR MISS. R R KAKATI MR. U K NAIR MR H K DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR H K DAS SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU
HEARING				
46	WP(C)/158/2017 FIXED	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MS. S B CHOUDHURY MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MR. S K DAS MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
47	WITH WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
48	WP(C)/3791/2017 FIXED	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGHAIN(R- 3&10)
49	WP(C)/6222/2017 FIXED	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR. D A KAIYUM SC, SECONDARY EDUCATION SC, G U
50	WITH WP(C)/5678/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR.J ABEDIN(R-4) MR.D A KAIYUM(R-4) MR.E HUSSAINR-4 SC, SECONDARY EDUCATION SC, G U

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
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12)	MR. S KATAKI	12-02-2024	To	17-02-2024
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19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(Civil)/3095/2022 FIXED in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	WITH WP(C)/6005/2021	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19)
	WITH I.A.(Civil)/1960/2023 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. D DAS SR. ADV MR S BORTHAKUR
	WITH WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
3	WITH WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
TOP OF THE LIST				
4	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/5441/2012	SMTI USHA DAS Versus THE CHAIRMAN, ASEB and 4 ORS	MS.N PHUKAN MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, A S E B

6	WP(C)/100/2013 FIXED	BISWA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.D K KOTOKY MR.R C DAS MR.N BORUAH MR.B BURAGOHAIN MR.S C DAS MRP BURAGOHAIN	GA, ASSAM
7	WP(C)/3242/2013 FIXED	INSPECTOR UB MUNINDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S C BISWAS MR.H RAHMAN MS.A DEY MS.S PHUKAN MS.S D CHOUDHURY	GA, ASSAM
8	WP(C)/3641/2013 FIXED	SMTI RUPLEKHA LEKHARU PHUKAN Versus THE STATE OF ASSAM AND 11 ORS	MR. P D NAIR MR G ALAM MR. H BARUAH MR. H ROHMAN MR. D NAG MS A B PHUKAN	MR. B D DAS GA, ASSAM MR. T DAS SC, A S E B SC, A T C
9	WP(C)/6316/2013 FIXED	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
10	WP(C)/6352/2013 FIXED	VIJAY KUMAR KEKDAS LAHWATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRSHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
11	WP(C)/7374/2013	SMT. SUKLA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.S K DAS	GA, ASSAM
12	WP(C)/7451/2013	POBITRA LADUR Versus THE STATE OF ASSAM AND 2 ORS	MR.J AHMED MR.S KALITA MR.S DAS MR.S ISLAM MR A HAQUE MR.R S BHUYAN	GA, ASSAM
13	WP(C)/7546/2013	SMTI MAMANI NATH Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR.K DAS	SC, SOCIAL WELFARE
14	WP(C)/7551/2013	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B

MOTION

15	WP(C)/7218/2022 B/O	BABITA PAO Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, SEC. EDU.
16	WP(C)/140/2024 FIXED	ALI ASKAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
17	WP(C)/142/2024 FIXED	PABINDRA KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR G DAS	SC, SEC. EDU. SC, FINANCE
18	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU SC, BTC
19	WP(C)/730/2024 B/O	BABUL ANCHARI AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU SC, SSA

ORDER (STAY VACATING)

20	I.A.(Civil)/85/2024 FIXED in WP(C)/5544/2023	BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
	WITH WP(C)/5544/2023	REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. A M AHMED (R7) MR. S AHMED (R7) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7)
<u>ADMISSION</u>				
21	WP(C)/6661/2019 PART-HEARD, FIXED	MANASH KUMAR SHARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, HIGHER EDU
22	WP(C)/4073/2017 FIXED	SEWA SHRAM GIRLS' M.E. SCHOOL Versus THE BODOLAND TERRITORIAL COUNCIL and 8 ORS.	MR.P K DAS MS.S BORA MR.D BHUYAN	MR. A F N U MOLLAH (R-9) MS. B BHUYAN(SC,BTC, R- 1,2,3,4,7,8) MR. H R AHMED (R-9) MR. H R AHMED (R-9) MS. K PHUKAN (R-5,6)
23	WP(C)/4779/2017 FIXED	LOKENDRA GOGOI and 16 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
24	WP(C)/7252/2017 FIXED	GUNIN BORAH and 2 ORS Versus THE STATE OF ASSAM	MR.S SAIKIA MR.N J GOGOI MR.P SAIKIA	SC, FINANCE MR. S M T CHISTIE (SC, ELEMENTARY EDUCATION)
25	WP(C)/8240/2017 FIXED	MUSST. AMINA KHATUN Versus THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	MR. Z HAMMAD MR. N SARMA (SC, EDUCATION DEPT.) MR R A CHOUDHURY
26	WP(C)/4955/2019 FIXED	AJOY KUMAR DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. P BORAH MR. C PRADHAN SC, AGRI. DEPARTMENT
	WITH WP(C)/4960/2019	AJOY KUMAR DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. P N GOSWAMI MR. N J KHATANIAR (R14, R15) MR. N J KHATANIAR (R14, R15) SC, AGRI. DEPARTMENT
28	WP(C)/5048/2019 FIXED	KAMAL BARMAN Versus THE STATE OF ASSAM AND 12 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, AG MR. S HAZARIKA MR P BHATTACHARJYA (r- 12) SC, SEC. EDU. MR. SANJIB HAZARIKA (R/N 13) SC, FINANCE
29	WP(C)/7178/2019 FIXED	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U

30	WP(C)/237/2020 FIXED	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU MR A DASGUPTA J U AHMED MR S R NAWAZ (R-11) MR J U AHMED (R-11) MR. U. SARMA, SC, SEC. EDU. SC, BTC
31	WP(C)/938/2021 B/O	MD. MAHBUBUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
32	WITH WP(C)/1035/2021	MAHFUJUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, RMSA SC, N C T E SC, SEC. EDU. SC, BTADC
33	WP(C)/4689/2021 FIXED	MALATI BEPARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU
34	WP(C)/5119/2021 FIXED	DR. PARAMITA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU MR B P BORAH (R-5,6) MR P J DUTTA (R-5,6) A KHANDAKAR (R-5,6)
35	WP(C)/5208/2021 FIXED	SHAHARUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEBA
36	WP(C)/7169/2021 FIXED	HASNUR ALI CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	SC, HIGHER EDU MR Z HUSSAIN (R-5,4) MS B B AHMED (R-5,4) MR. P D NAIR (r-6) MR G ALAM (r-6) MS J KHANOM (r-6) MR. H ROHMAN (r-6) S R A NASER (r-6) MR S A BARBHUYAN (R-5,4)
	WITH I.A.(Civil)/1007/2023 in WP(C)/7169/2021	NIVA KALITA Versus HASNUR ALI CHOUDHURY AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU GA, ASSAM B PRASAD MR P J BORAH
37	WP(C)/1924/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S SUTRADHAR (R-7) SC, SSA
38	WP(C)/5996/2022 B/O	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE
39	WP(C)/8280/2022 FIXED	MUSHARRAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM SC, SEC. EDU.
40	WP(C)/650/2023 B/O	DR. MD SHIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR S ABDULLAH	GA, ASSAM MS M DAS (R-5) MR. P SAIKIA (R-5) MS S S ZIA (R6) SC, SEC. EDU.
41	WP(C)/1513/2023 FIXED	TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU
42	WP(C)/3196/2023 FIXED	HEMANTI KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
43	WP(C)/3344/2023 FIXED	LACHIT BORTHAKUR Versus DIBRUGARH UNIVERSITY AND ANR	DR. R SARMAH MS P SAHA	MR. R MAZUMDAR(R-1,2) MR H BEZBARUA (R-1,2) MR. R DEKA(R-1,2) SC, DIB. UNIVERSITY

44	WP(C)/3543/2023 FIXED	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
	WITH			
45	WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC
46	WP(C)/3872/2023 FIXED	PROF. DR. ISHRAT HUSSAIN Versus THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r-1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C
47	WP(C)/3949/2023 FIXED	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
48	WP(C)/4740/2023 FIXED	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. T C CHUTIA MR. H ALI (r-5) SC, SEC. EDU.
49	WP(C)/5035/2023 FIXED	KANAN DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
50	WP(C)/7500/2023 FIXED	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
51	WP(C)/257/2024 FIXED	MAMON BORPATRA GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, SEC. EDU.
ORDERS				
52	Cont.Cas(C)/613/2017 FIXED	DIL PRASAD SARMAH Versus R.C.JAIN and ORS.	MR.S K SINGHA MR.P SARMAH MR.S UPADHAY MR.B KUMAR	MR. D SAIKIA MR. B CHOUDHURY MR. A K BHUYAN (R4,5) MS. B BHUYAN (R4,5) MR. N SARMA (R1) MS. N CHOUDHURY (R4,5) MR. M BORAH (R4,5) MR. A KHOUND (R4,5) MR. B GOSWAMI (R4,5) MS. Y S PHOM (R4,5)
53	Cont.Cas(C)/529/2019 FIXED	RATNESWAR PHUKAN AND ANR. Versus ANURAG GOYAL AND 5 ORS.	MR. P J SAIKIA MS D DUTTA	MR. D SAIKIA MR. U K GOSWAMI MR. B GOGOI MR P NAYAK MS K DAS
54	Cont.Cas(C)/39/2021 FIXED	BINA KUMARI PHUKON @ BINA PHUKON Versus PREETOM SAIKIA, IAS, AND 6 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
55	Cont.Cas(C)/433/2022 B/O	MRS. DEVASREE SHARMA AND 9 ORS. Versus M.S. MANIVANNAN AND ANR.	MRS. R DEVI	MR. D SAIKIA (R1) MR. K GOGOI (R1) MR S DAS (R1)
56	Cont.Cas(C)/461/2022 FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
57	WP(C)/7546/2022 B/O	AJOY PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE

58	Review.Pet./25/2023 WP(C) 5622/2021(D/O), FIXED	ABDUL QAYYUM ALAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. D GHOSH MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, HIGHER EDU SC, AG SC, U G C
59	WP(C)/126/2024 FIXED	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MR. P. NAIK SC, FINANCE
60	WITH WP(C)/1949/2021	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
61	WITH WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
HEARING				
62	WP(C)/189/2018 FIXED	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY THE 15TH DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 24]

[AT 3:00 P.M.]

HEARING

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

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|---|---|---|--|--------------|
| 1 | W.P.(CRL.) 11/2022
(PART-HEARD) | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | PP, NAGALAND |
| | WITH | | | |
| 2 | CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
SASHIMONGLA JAMIR
TEMJENCHILA AIER | GOVT ADV NL |
| | WITH | | | |
| | I.A.(CRL.) 5/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | |
| | WITH | | | |
| | I.A.(CRL.) 9/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | GOVT ADV NL |
| | WITH | | | |
| 3 | CRL.PET. 27/2022 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | GOVT ADV NL |